## Affidavit to be Furnished by the candidate alongwith Nomination Paper

. Kunti De vi sandaught of Restenders prosed Jadan
1Kumti De viz son/daught or/wife of Bottendon Product Jadan Azed 54 years, resident of MINT. Post - Bott Mention Pull postal address, a candidate at the above
Election, do hereby solemnly affirm and state on oath as under-
(strike out whichever is not applicable)
(1) I am a candidate set up by (name of the political party ) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

\$1. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)	
1.	Self	ALTO PD 651	TH 2015-16	4,39,083	
2.	Spouse-			11-	
3.	Dependent 1		_	_	
4.	Dependent 2		_	_	
5.	Dependent 3		_		

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken 0 cognizance, Sections of the Act and description of the offence for which cognizance taken:	4/s 120 B, 302 E.P.C czvzl Line egya cak No-308/2006, U/323
(b)	Name of the court, Case No. and Date of order taking cognizance :	21/215, 11.7.2013 21/215, 11.7.2013 2 civil line gays 208/2016 - 7.2.2007
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	140

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :		No		£	
(b)	Name of the Court(s). Case No. and Date(s) of order(s).		No	1 4	1	
-	<u> </u>	1	ob .	41 40	1)	

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(5) That I give herem below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

## A. Details of movable assets :

Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	14,00000	- 60	-		
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	400000 400000 Alc 800000	_		-	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	1/0	1 - 2	-4	ale =	-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L·I·c. Premium 1420	-		-	. —
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	140			- 14	
(vi)	Motor Vehicles/Aircrafts/ Towers Yachts/Ships (details of Make, scarr Registration No. etc, Year of Tous Purchase and amount) Scorr	- 4.99260	-		_	
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	20,00000	-		-	

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(viii) Any other assets such as value of Chims/interest	-	_	T:	<u> </u>	1
(ix,   Gross Total value	71 15092	_	_		-

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	08	-	-	_	
	Area (Total measurement in acres)	11-1701		_	<u> </u>	2
	Whether inherited property (Yes or NO)	-	-	-	=	= .
	Date of purchase in case of self acquired property	-	J	-		
	Cost of Land (in case of purchase)at the time of purchase	3455504	-		1 =	_
	Any Investment on the land by way of development, construction etc.	=	-			_
	Approximate Current market value	46,00000	_		197	-
(ii)	Non-Agricultural Land Location(s) Survey number(s)	02	-	-	-	-
	Area (Total measurement in sq. ft.)	16 Dismil	-	-	-	-
	Whether inherited property (Yes or NO)	-	_		-	_
• •	Date of purchase in case of self acquired property	-	-	-	_	
	Cost of Land (in case of purchase) at the time of purchase	20,00000	-	-		-
16	Any investment on the land by way of development, construction etc.	= .*	_2	-	's <u>=</u>	
	Approximate Current market	10,00000			1_	-
(iii)		ol	E-	-	. <u>-</u> :	
٠	Built up Area (Total measurement in sq. ft.)	400 Sq. Fit	_	-		=

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or me	V huher inherited property (* cs or NO)	No				
	Daw of purchase in case of seri activited property	- ,	_		_	_
	C vsl of property (in case of pr rchase) at the time of pr-chase	35000	Ė	_	-	
0	Any Investment on the property by way of development, construction etc.	=_	=	-	_	_
	Approximate Current market value	200000	-	=	-	_
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	=	<u>.</u>	-	_	
	Area (Total measurement in sq. ft.)	<b>:-</b> :	_		-	4
	Built up Area (Total measurement in sq. ft.)	-		_		_
	Whether inherited property (Yes or NO)			-		-
	Date of purchase in case of self acquired property	-			-	_
	Cost of property (in case of purchase) at the time of purchase	2		-	-	_
	Any Investment on the land by way of development, construction etc.	_	· - /		4 -	_
	Approximate Current market value	-1	H	- /	1-2	
(v)	Others (such as interest in property)	-	· _	-	1-	_
(vi)	Total of Current Market Value of (i) to (v) above	5800000	-	-		

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	K.c.c. Loan 98,390	-	-		-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.  Name(s)  Amount outstanding  Nature of loan	Car Loan from Vidhand 10,0000	<u> </u>	-	-	-

10.04,2017 (20) 233, 387E(10M)

	Any other liability	_	_	_		
	Grand total of liabilities	1098900		1	-	
(ii)	Government Dues: Dues to departments dealing with government secommodation		_111	E	_	_
2015	Dues to departments dealing with supply of water	-			- <u>-</u>	
	Dues to departments dealing with supply of electricity	- :	_	_	_	
	Dues to departments dealing with supply of telephones/mobiles				-	
	Dues to departments dealing with government transport (including aircrafts and including)	-	1	_	-	
	Income Tax Dues		_	_		
- '	Wealth Tax Dues	-			U	
	Service Tax, Dues		_	_	_	
	Municipal /Property Tax Dues		_			_
	Sales Tax Dues		-2-	_		-
	Any other dues	-	<u> </u>	. –		10 12
_	Grand total of all Govt. dues	-			_	-

(7)	Details o	of 1	profession	or	occupation:	
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, Buisness, Rent and Ag b. Spouse .....

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum Kunti Devi			
2.	Full postal address	VIII+ Post- Dadrani, P.S- Neuma			
0.0	Number and Name of the constituency and state	233, Atra, Biner			
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	. R.J. >			
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	No			

	PAN of AGIUPD 6551 H				Yes: for which last Income Tax Return filed			Total Income Stones	
-		) Spouse:		_	2015-	6	- 4	39083	
6.	10	) Dependents -	of Assets and	Liabili	itles in rupees		=		
_	1	Description	Self	Spous	e Dependent-I	Dependen	11-11	Dependent-III	
A.		Moveable Asset (Total value)	7115092	=	_	_		_	
В.		Immovable Asset	5800000	-		_			
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	.3855564	=	-				
27 17 19	(ii)	Approximate Current Market Price of Asset (Total Value)	3000000	-	-	-			
1		Liabilities	- '	-	_				
		(i) Government dues (Total)	_	_	-	_			
		(ii) Loans from Bank, Financial Institutions and others (Total)	A CONTRACTOR OF THE PARTY OF TH	-	_	-			
	(0	ghest educational qualific give details of School / Uni urse) (Name of the School	versity educati	on with	full form of the	certificate/	diplo	ma/ degree	

(Give details of School / University education	with full form of the certif	ficate/ diploma/ degree
course) (Name of the School /College/ Univers	ity and the year in which	the course was completed.)
		2
VERIFICA	TION	
I, the deponent, above named, do hereby verify and declare the best of my knowledge and belief, no part of it is false and no declare that:  (a) there is no case of conviction or pending case against me of the lamb spouse, or my dependents do not have any asset or labove.	thing material has been co	oncealed there from. I further
Verified at Ponting this the	day of 10 - 0	4 - 2017
	The production of	+
		DEPONENT OF
	6	Er 69 H.
100		233, 3172 (DIMI)
10.7_00 (2000)	The second secon	10.04.2017

Note: 1 Affidavit should be filed latest by 3.10 PM on the last date of filing nominations.

 Affidavit smould be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.